

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 205 of 2013

Dated : 13th August, 2015

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:

**M/s Sathavahana Ispat Ltd. Appellant(s)
Versus
Karnataka Electricity Regulatory Commission & Anr. Respondent(s)**

Counsel for the Appellant (s) : Mr. Anantha Narayana

Counsel for the Respondent (s) : Ms. Srishti Govil for KPTCL

ORDER

Pleadings are stated to be complete.

Learned counsel for the appellant seeks adjournment.

Post this Appeal for hearing on **18th September, 2015.**

In the meantime, the parties are directed to file their respective written submissions after serving copy thereof on the other side.

**(T. Munikrishnaiah)
Technical Member**

**(Justice Surendra Kumar)
Judicial Member**

hj/rkt